

प्रश्न सं. [ क. 646 ]

विधानसभा तारांकित प्रश्न क्रमांक 646

द्वारा - डॉ. योगेश चंडाग्रे, सदन में उल्लेख दिनांक 21-02-2019, प्रपत्र 3A " 1/2



## M. P. POWER GENERATING CO. LTD.

Govt. of M.P. Undertaking

CIN- U40109MP2001SGC014862

BLOCK No. 9, SHAKTI BHAWAN, VIDYUT NAGAR: RAMPUR, JABALPUR (M.P.)- 482008

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### EXTRACTS OF MINUTES & RESOLUTION

#### Item No. 97.3.9

Sub:-Proposal for installation of 1X660 MW unit at ATPS & 1X660 MW unit at STPS and approval to the DPR for installation of 1X660 MW in place of retired units of PH-I (1x20 MW+1x30MW) & PH-II (2x120MW) at ATPS Chachai, Distt. Anuppur, (M.P.).

Following Resolution was passed in the 97<sup>th</sup> Meeting of BoD of MPPGCL held on 12<sup>th</sup> September 2018 at Bhopal.

It was appraised to the Board that while discussing the proposals for approval of DPR's for installation of 1X660MW Supercritical unit at ATPS Chachai, and 2x660 MW supercritical units at STPS, MPPGCL Sami in 96<sup>th</sup>BoD held on 14.07.18, Board directed to wait till the outcome of the committee set up by GoMP for assessment of Long Term Demand in the State of Madhya Pradesh and capacity addition program for M.P.Genco. The committee has submitted its report and GoMP conveyed its decision that during FY 2024-25 to FY 2027-28 1320 MW capacity addition is to be done by MP Genco.

It was further appraised that in the present circumstances and space available at ATPS and STPS the Installation of one unit each at STPS Sami and one at ATPS Chachai is proposed. Funding for the project is proposed as 80% loan from FIs / Banks and to request GoMP to provide 20% equity.


Board after detailed discussion resolved as under:-

- The DPR (R02) for installation of 1X660 MW Supercritical prepared by M/s Desein along with updated tariff calculation, with target date of CoD in 2024-25, in place of retired units of PH-I (1x20 MW+1x30MW) & PH-II (2x120MW) at ATPS Chachai, Distt. Anuppur, (M.P.) is approved. The estimated cost of the project shall be Rs.4587.83Cr. The zero date for computing scheduled date of Commissioning shall however be decided after completion of related formalities and placement of order.

Board directed that the company shall explore the provisions of Air Cooled Condenser in place of water cooled as proposed in DPR. It was also directed to ensure installation of equipments required for compliance of revised norms of MoEF&CC including that of primary and secondary NOx control and air cooled condenser, if found suitable.

- Action for installation of 1X660 MW in place of retired units of ATPS Chachai PH-I & PH II be initiated.

The BoD further directed to initiate actions for obtaining statutory and non-statutory clearances & other necessary actions required for setting up the project at ATPS, Chachai.

  
COMPANY SECRETARY  
MPPGCL : JABALPUR

विधान सभा तारांकित प्रश्न क्रमांक 646

द्वारा- डॉ. योगेश पंडाग्रे, सदन में उत्तर दिनांक 21-02-2019

प्रश्न "अ" 2/2



## M. P. POWER GENERATING CO. LTD.

Govt. of M.P. Undertaking

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### EXTRACTS OF MINUTES & RESOLUTION

#### Ex-Agenda Item

Sub: Proposal for installation of 1x660 MW unit at STPS, Sarni In place of retired units of PH-I (5x62.5 MW).

Following Resolution was passed in the 97<sup>th</sup> Meeting of BoD of MPPGCL held on 12<sup>th</sup> September 2018 at Bhopal.


The Board was apprised that GoMP conveyed its decision that during FY 2024-25 to FY 2027-28 capacity addition of 1320 MW is to be done by MP Genco. Since, MPPGCL has already initiated action for installation of one unit of 660MW at ATPS, Chachal for which DPR is put up in this BoD meeting for approval, therefore, one unit of 660MW is proposed at STPS Sarni. It was explained that previously a DPR was got prepared for 2 Units at STPS, Sarni from consultant. However due to the limitation of permission allowing installation of only one unit at STPS, Sarni, the DPR needs to be revised. At the same time MPPGCL need to expedite the process of seeking statutory and non-statutory clearances, for which in-principle approval of BoD is required. Thus the project cost has been estimated based on cost of Plant, equipment and cost of financing etc. as taken in DPR for ATPS, Chachal for 1x 660 MW Unit and energy charges as taken in DPR of STPS, Sarni (for 2 Units). Necessary correction for items (Cost of Dam & forest land acquisition) specific to ATPS, Chachal, which are not required at STPS, Sarni, has been considered while computing the project cost for one unit of 660 MW at Sarni. Thus the project cost is estimated to be Rs. 4467.83Cr. i.e. Rs. 6.77Cr./MW and levelised tariff would be Rs. 4.42/Kwh. Funding for the project is proposed as 80% loan from FIs / Banks and to request GoMP to provide 20% equity. It was also submitted that BoD's administrative approval for installation of one unit of 660 MW on super-critical technology be accorded. The project cost shall be got updated and submitted to BoD for approval in subsequent meeting after including cost of Air Cooled Condenser (if possible after suitable examination) and that of primary and secondary NOx control.

Board of Directors discussed and resolved as under:

Installation of 1x660MW unit at STPS Sarni with the provisional project cost of Rs. 4467.83 Cr. is approved. Starting Date (Zero Date) for computing Schedule Date of Commissioning shall however be decided after completion of related formalities and placement of order.

Board directed that action for revision of DPR for installation of one unit of 660MW be initiated and revised DPR be submitted in the subsequent meeting of the BoD.

Board further directed that action for obtaining statutory & non statutory clearances and other necessary actions required for setting up of above proposed unit be initiated.

  
COMPANY SECRETARY  
MPPGCL : JABALPUR

  
अनुभाग अधिकारी  
ऊर्जा विभाग, म.प्र. शासन  
भोपाल

विधानसभा तारांकित प्रश्न क्रमांक 646,  
द्वारा डॉ. योगेश पंडाग्रे  
सदन में चर्चा - 21.2.2019.

प्रपत्र 'ब'

ताप विद्युत इकाई निर्माण के कार्य प्रारंभ करने हेतु राज्य / केन्द्र शासन से मुख्यतः  
आवश्यक स्वीकृतियों की जानकारी

राज्य शासन	केन्द्र शासन
विद्युत इकाई स्थापना हेतु प्रशासकीय अंगोपस्थापना, वन एवं जलवायु परिवर्तन तथा परियोजना लागत की स्वीकृति ।	मंत्रालय से स्वीकृति
जल आवंटन की स्वीकृति	कोयला मंत्रालय से कोयला आवंटन
म.प्र.प्रदूषण नियंत्रण मंडल से इकाई स्थापना की स्वीकृति	विमाननपतन प्राधिकरण से चिमनी निर्माण की स्वीकृति
भूमिअधिग्रहण	
वित्तीय प्रबंधन (अंशपूजी)	वित्तीय प्रबंधन हेतु वित्तीय संस्थानों से (ऋण)

  
अनुष्ठीत अधिकारी  
ऊर्जा विभाग, म.प्र. शासन  
भोपाल